NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.69 (Chd) 2016.

In	the	matter	of.
		HIMLUGI	и.

M/s AGI Hospitalities Ltd.

....Petitioner.

Present:

Mr. Vikas Mohan Gupta, Advocate for the petitioner.

On request, the matter is adjourned to 07.04.2017 for

arguments.

(Justice R.P.Nagrath) Member (Judicial)

(Deepa Krishan) Member (Technical).

April 03, 2017.